

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 21st March, 2024

NO. LJ (B) 17/2019/250 ___ - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates/ Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Lok Sabha – 2024 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Smti D. Thabah, District Agriculture Officer, Mawkyrwat.	South West Khasi Hills District, Mawkyrwat.	Deputy Commissioner, Mawkyrwat.
2.	Shri E. Tariang, District Social Welfare Officer, Mawkyrwat.	-do-	-do-
3.	Shri D. Kyndiah, Executive Engineer, PWD (R), Ranikor.	-do-	-do-
4.	Shri C. Kharraswai, Assistant Executive Engineer, PWD (R), Ranikor.	-do-	-do-
5.	Shri O.L. Passah, Superintendent of Fisheries, Mawkyrwat.	-do-	-do-
6.	Shri B.V.R. Lyngdoh, Executive Engineer, DRDA, Mawkyrwat.	-do-	-do-
7.	Shri Richborn Banri Dkhar, Assistant Executive Engineer, PWD (R), Nonghyllam.	-do-	-do-
8.	Shri Kobarsing Nongbsaw, Executive Engineer, PHE, Mawkyrwat Division, Mawkyrwat.	-do-	-do-
9.	Shri E. Kharkrang, District Soil & Water Conservation Officer, Mawkyrwat.	-do-	-do-
10.	Shri D. Syngkon, District Sports Officer, Mawkyrwat.	-do-	-do-
11.	Smti Riverlet E. Kharjana, Executive Engineer, Watere Resource, Mawkyrwat.	-do-	-do-
12.	Shri Mangskhem War, General Manager, District Commerce & Industries Centre, Mawkyrwat.	-do-	-do-

13.	Shri Rodrick Kharbithai, IPO, DC&IC, Mawkyrwat.	-do-	-do-
14.	Shri Gordon G. Lyngdoh, Mawphlang, FM, DC&IC, Mawkyrwat.	-do-	-do-
15.	Shri Renard M. Sangma, Sr. AS&WCO, Mawkyrwat.	-do-	-do-
16.	Shri Teiborlang Iangrai, Sr. AH & Vety Officer, Mawkyrwat.	-do-	-do-
17.	Shri R.G. Dhar, SCO, SRCS, Mawkyrwat.	-do-	-do-
18.	Shri Andrean Allwin Lyngdoh, HDO, Ranikor.	-do-	-do-
19.	Shri A. Kharlyngdoh, HDO, Mawkyrwat.	-do-	-do-
20.	Shri T. Kharkongor, ADO, Mawkyrwat.	-do-	-do-
21.	Shri Donaldstar Pakyntein, Labour Inspector, Ranikor.	-do-	-do-
22.	Shri Bilman Shaka Momin, SCO, O/o SRCS, Mawkyrwat.	-do-	-do-
23.	Shri Wanlambok Warbah, Asst. Soil & Water Conservation Officer.	-do-	-do-
24.	Shri Mond Lister Pdang, Asst. EE (TIC), Mawkyrwat.	-do-	-do-
25.	Shri Akbar Malang, ADH, Mawkyrwat.	-do-	-do-
26.	Shri K. Hynniewta, District Statistical Officer, Mawkyrwat.	-do-	-do-
27.	Shri F. Thongni, SDO, PHE, Ranikor.	-do-	-do-
28.	Shri MC Donald Laloo, AEE (TC) Ranikor.	-do-	-do-
29.	Shri L.R. Kharpomtiah, Tourist Officer, Mawkyrwat.	-do-	-do-
30.	Shti A.M. D. Wanbah, BADO, Ranikor.	-do-	-do-
31.	Shri Manchang N. Marak, ADH, Mawkyrwat.	-do-	-do-
32.	Shri Arkit Malngiang, FM, DC&IC, Mawkyrwat.	-do-	-do-
33.	Shri Tennyson rynghang, RA, Planning, Mawkyrwat.	-do-	-do-
34.	Shri Iashailang Kharbudon, SDO, PHE, Mawkyrwat.	-do-	-do-
35.	Shri Lightfullson Snaitang, AE, Urban Affairs, Mawkyrwat.	-do-	-do-
36.	Shri S. Iohi Laso, AEE, PWD (R), Sub-Division, Mawkyrwat.	-do-	-do-
37.	Shri Banjop Shylla, AE, PWD (R), Mawkyrwat.	-do-	-do-
38.	Shri Y. Lyngdoh, SCO O/o SRCS, Mawkyrwat.	-do-	-do-
39.	Smti Daianalin Basan, Inspector of Supply, Mawkyrwat.	-do-	-do-
40.	Shri Eborbiang Shadap, ADH, Mawkyrwat.	-do-	-do-
41.	Shri E. Syngkon, SCO O/o SRCS, Mawkyrwat.	-do-	-do-

42	Shri A.K. Khongsdam. BADO, Mawkyrwat.	-do-	-do-
43.	Shri Shankupar Kurbah. Labour Inspector, Mawkyrwat.	-do-	-do-

Sd/-
(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 17/2019/250 -A,

Dated Shillong, the 21st March, 2024

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat, with reference to letter No. SWKE.4/L.S-2024/Z.Ms/S.O/2023-2024/13, Dt. 12.3.2024.
3. Personnel A.R (A) Department.
4. Election Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

as/